Name of the Corporate Debtor: MICRO SPINTEX PRIVATE LIMITED
CIN : U29262TZ1996PTC007525
Date of commencement of Voluntary Liquidation 9th Feb 2026

LIST OF CREDITORS
Summary as on 4th March 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 9 - List of other creditors (Other than financial creditors and operational creditors)

Amount in Rs.

S.No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in CoC					
1	DORAIRAJ RAJA PRASATH	04-03-2026	9,99,900	9,99,900	Equity shareholder	NA	NA	Equity shareholder	99.99%	NA	NA	NA	NA	
2	DORAIRAJ VISALAKSHI	04-03-2026	100	100	Equity shareholder	NA	NA	Equity shareholder	0.01%	NA	NA	NA	NA	
			10,00,000	**10,00,000**										